NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/ BB/ 2017	-	For filing additional information as required by registry	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8 .	E-Dandy A-Shabha	Petitioner	Dalhe

ORDER

Counsel for Petitioner is present. He requested time to submit additional information. List it on 08/11/2017.

Member (T)

Member (J)